

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3516  
ANSWERED ON:26.04.2012  
ALLOCATION OF FUNDS UNDER IAY  
Solanki Shri Makhansingh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the basis of allocation of funds to various States under Indira Awas Yojana (IAY);
- (b) whether Madhya Pradesh has been discriminated against in allocation of funds for the said yojana in comparison to other States like Andhra Pradesh, West Bengal and Tamil Nadu in the years 2009-10 and 2010-11;
- (c) if so, whether additional allocation of funds is likely to be made for the tribal dominated districts of Madhya Pradesh; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): Under Indira Awaas Yojana (IAY), funds are allocated to States/UTs in accordance with a pre-determined criteria assigning 75% weightage to the housing shortage and 25% weightage to poverty ratio. For the sake of uniformity, the housing shortage as intimated by the Registrar General of India (RGI) based on the 2001 Census is taken into account and the poverty ratio as intimated by the Planning Commission is considered. Based on this, the total rural housing shortage in State of Madhya Pradesh was 2.08 lakh houses and in Andhra Pradesh the housing shortage was 3.50 lakh houses, in West Bengal 9.74 lakh houses and in Tamil Nadu was 4.31 lakh houses as intimated by the RGI. This housing shortage includes non-serviceable temporary houses as per Cenus,2001.

(c)&(d): No additional allocation of funds is likely to be made for the tribal dominated districts of Madhya Pradesh. However, there is provision under Homestead Scheme to allot additional houses as incentive to States equal to the house-sites provided by the latter to those rural Below Poverty Line (BPL) householders who neither have land nor house sites. Madhya Pradesh Government has sought additional houses under this component but the request has not been approved because of inadequate documentation.